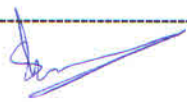


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/BB/ 2017	-	Admission	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Simana Rao PCS 9448521129	Applicant	

PCS for petitioner company is present. She has filed information obtained from India Post website about service of notice on some of the creditors to whom we directed the PCS to serve notices. None appeared for the creditors on whom notices were ordered and there is no representation from them.

Heard PCS.

For orders post on 28.04.2017.

MEMBER (J)

MEMBER (T)